

(b) whether any special scheme has been formulated for West Bengal; and

(c) whether any method has been found to use the tender coconut fibre usefully?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Scheme for the re-organisation of the coir industry are drawn up and implemented by the concerned State Governments.

(b) West Bengal State Government have formulated a scheme for coir industry for the IVth Five Year Plan.

(c) Not so far, Sir.

छावनी बोर्डों के अभ्यक्षों की नियुक्ति

*1552. रामावतार शास्त्री: क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि छावनी बोर्डों के अध्यक्षों की नियुक्ति सैनिक अधिकारियों में से की जाती है और निर्वाचित सदस्यों में से नहीं;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) क्या इस अलोकतंत्रीय पद्धति को बदलने का विचार है; और

(घ) यदि हां, तो कब और यदि नहीं, तो इसके क्या कारण हैं?

प्रति रक्षा मंत्री (श्री स्वर्ण सिंह) : (क) और (ख). जी हाँ, छावनी अधिनियम के उपबन्धों के अनुसार ।

(ग) और (घ). सिवाय असैनिक क्षेत्रों के कि जहाँ प्रशासन पहले से प्रायः निर्वाचित सदस्यों के हाथों में सौंप दिया गया है, छावनियाँ मूलतः सैनिक स्थान हैं, और इसलिए छावनी बोर्डों का अध्यक्ष एक सैनिक अफसर ही होना चाहिए ।

India's Participation in International Fairs

*1553. SHRI S.K. TAPURIAH: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that India's participation in the two recent World fairs has been of doubtful quality both in terms of design and projection of India's image abroad;

(b) whether it was because the architects for the Indian pavilion at New York World Fair in 1964 were appointed after an unseemly controversy;

(c) whether despite this sad experience of hurried design and assembly, the situation was repeated at the Expo in Montreal in 1967;

(d) whether the decision to participate in the Osaka fair was taken by Government only 3 months back although the invitation was received from Japan sometime in 1967;

(e) if so, the reasons therefor; and

(f) the steps proposed to be taken by Government to improve the country's image abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) No, Sir. The design and projection of India's image at the NY World Fair and as well as Expo, 67, Montreal, were highly acclaimed.

(b) and (c). Do not arise.

(d) and (e). The invitation of the Japanese Government for participation in Expo'70 had to be considered in the context of the prospect of expansion of trade and economic relations and projection of India's image to the Japanese public which necessitated consultations and discussions at various levels, including the Indo-Japanese Round Table Conference held in New Delhi in November, 1968 and the Indo-Japanese Business Co-operation Committee. Besides, the foreign exchange expenditure requirement had to be taken into consideration before making a

final commitment in November, 1968 to participate in the Expo'70.

(f) With the experience already gained, every effort is being made to ensure that the country's participation in the Expo'70 is a success and the projection of India's image abroad is of a high standard.

Naga Hostiles crossing over to East Pakistan for Training

*1554. **SHRI CHANGALRAYA NAIDU:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that on the 4th April, 1969 the Security Forces were alerted all along the borders of Manipur, Mizo-Hills and Cachar District of Assam to prevent a gang of 250 Naga hostiles from crossing over to East Pakistan for arms and training; and

(b) if so, how far the Security Forces were in a position to prevent them?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). On receipt of unconfirmed reports that the Naga hostiles had planned to send a gang of the strength of 200 to 250 to East Pakistan through Tamenglong Sub-Division of Manipur and North Cachar Hills and Mizo Hills of Assam between the 25th March and 10th April, 1969, the Security Forces were deployed to intercept the gang. However, no contact was made with the hostiles.

Installation of Spindles in Cotton Textile Mills

*1555. **SHRI R. K. AMIN:** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that Government have received a proposal for modifying the policy of total ban on the installation of new spindles for expansion purposes or for setting up new cotton textile mills with a view to allow expansion of well-run mill units to the extent of the Spindlage capacity lost due to closure of sick mills; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) The Ministry of Foreign Trade and Supply is not aware of any such proposal.

(b) Does not arise.

केनिया तथा बर्मा से भारतीयों द्वारा सम्पत्ति लाने पर प्रतिबन्ध

*1556. **श्री यशवन्त सिंह कुशवाह :** क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि ;

(क) क्या केनिया तथा बर्मा में रहने वाले भारतीयों तथा भारत-मूलक व्यक्तियों को उन देशों को छोड़ते समय अपने साथ अपनी सम्पत्ति लाने की सुविधा प्राप्त है; और

(ख) यदि नहीं, तो इस सम्बन्ध में लगे हुए प्रतिबन्धों को हटवाने के लिये सरकार क्या कार्यवाही कर रही है ?

बंदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्र पाल सिंह): (क) जहाँ तक कीनिया का सवाल है, विदेशियों को जिनमें भारतीय और कीनिया से इतर नागरिकता वाले भारतमूलक ऐसे व्यक्तियों को जो वहाँ से हमेशा के लिए जा रहे हों, अपने साथ कुल मिलाकर ज्यादा-दे-ज्यादा 7,500 पाँड की आस्तियाँ ले जाने की अनुमति है। इसमें से ज्यादा-से-ज्यादा 2500 पाँड तो कीनिया से रवाना होते समय वे निकाल सकते हैं और उसके ज्यादा-से-ज्यादा 1,000 पाँड प्रति वर्ष के हिसाब से पाँच साल तक निकाल सकते हैं। जहाँ तक बर्मा का प्रश्न है, वहाँ ऐसी कोई सुविधा नहीं दी गई है कि देश प्रत्यावर्ती बर्मा से जब भारत के लिए रवाना हों तो अपने साथ अपनी आस्तियाँ ले जा सकें।

(ख) ये हाल ही में बनाए गए नियम कीनिया में जनवरी, 1969 से ही व्यवहार में